

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P(IB) No.186/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 06th October 2017, 10.30 A.M

Name of the Company	Naviplast Traders Pvt.Ltyd & Ors. -Versus- R.G.Shaw & Sons Pvt.Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date


1	Sumit Binani, RP	Corporate Debtor	Sumit Binani 06/10/17
2.	KANISHK KHETAN, ADV	PETITIONERS	Kanishk Khetan 6/10/17

ORDER

Ld. RP has filed progress report annexing the minutes of the meeting of CoC along with an application for extension of time limit by 60 days. From the minutes of the meeting of CoC it shows that CoC in its meeting dated 05/10/2017 has unanimously passed a resolution approving that RP may file application seeking extension of time for 60 days.

Keeping in view of the recommendation of the CoC another 60 days' time has been extended from 08/10/2017 for submissions of resolution plan.

List the matter on 08/11/2017.



(Jinan K.R.)
Member (J)



(Vijai Pratap Singh)
Member (J)